

**Telecom Disputes Settlement and Appellate Tribunal
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 20th April, 2020

NOTICE

In continuation of this Tribunal's Notice of even No. dated 14.4.2020 and in pursuance of the ongoing nationwide lock down, it has been decided with the approval of Hon'ble Chairperson that the directions contained in the Notice of even No. dated 1.4.2020 shall continue to remain valid till 27.4.2020.

A review on this shall be done on 27.4.2020.

(Sanjeev Pandey)
Deputy Registrar

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